

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 282 of 2013

Dated : 20th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation and Distribution
Corporation Ltd. & Anr. .Respondent(s)

Counsel for the Appellant (s) : Mr. Rahul Balaji
Counsel for the Respondent(s): Mr. S. Vallinayagam

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Counsel for the Respondent(s): Mr. Rahul Balaji

ORDER

Post the matter for hearing tomorrow i.e. on 21.02.2014 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson